

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6  
PREScot ROAD, BOMBAY-1  
CAMP: NAGPUR

OA 359/93

Shri Bhojraj Kanu  
Deotale layout, by-pass road;  
Bhivapur-Parsodi,  
Umred, Dist. Nagpur ..Applicant

V/s.

Union of India through  
its Secretary, South Eastern Rly.,  
Ministry of Railway, New Delhi & 3 ors. Respondents

Coram: Hon. Shri Justice M S Deshpande, V.C.

ORAL JUDGMENT: DATED: 23.7.93  
(Per: M S Deshpande, Vice Chairman)

Mr. Mujumdar, counsel for the applicant states that the applicant has made a representation against the order of transfer dated 1.12.92 on 24.12.92, but that representation has not yet been decided.

The respondents are directed to decide that representation within two months from to day. The transfer order shall not be given effect till that representation is decided.

With the above directions, the application is disposed of.

(M.S. Deshpande)  
Vice Chairman

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